

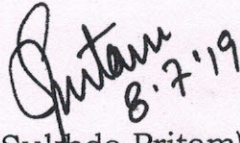
**National Green Tribunal
Principal Bench
Faridkot House, Copernicus Marg
New Delhi - 110001**

8th July, 2019

CORRIGENDUM

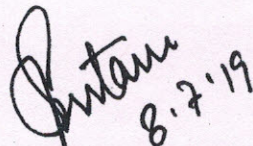
In Order dated 03.07.2019 in the case of Naveen Kumar &Anr. V. Union of India &Ors, Original Application No.77/2019 following clerical error has been corrected:

1. In the Appearance of Advocates as per record, name of Mr. Akash Vashistha, Advocate for applicant and Mr. Mukesh Verma, Advocate, for Meerut Nagar Nigam is marked as appeared.


(Dr. Sukhda Pritam)
Deputy Registrar (J)

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(Dr. Sukhda Pritam)
Deputy Registrar (J)